

Subject	Counter Comments
From	"Mahajan, Priya" <priya.mahajan@in.verizon.com>
Date	Friday, November 16, 2012 1:57 pm
To	"fn@traf.gov.in" <fn@traf.gov.in>
Cc	"Dey, Debasish" <debashish.dey@in.verizon.com>

Dear Sir,

In response to request for Counter Comments on the responses of the stakeholders to the TRAI's consultation paper on "Estimation of Access Facilitation Charges and Co-location Charges at Cable Landing Stations" dated 19th Oct, 2012 , we would like to confirm and reiterate the response filed by our Industry association ACTO and we fully support the views expressed in the said response.

We trust that the Hon'ble Authority would find our counter comments in order and will duly consider the same including our response while finalizing and determining the AFC and CLC charges.

We request your earliest intervention in this regard.

Regards
Priya Mahajan

Chief Counsel, Public Policy &Regulatory Affairs
Verizon Communications India Private Limited.

Cheers
Priya